

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR.JUSTICE RAJA VIJAYARAGHAVAN V

SATURDAY, THE 11TH DAY OF APRIL, 2020 /22ND CHAITHRA, 1942

BA TMP NO. 37 OF 2020

(CRIME NO. 64/2020 OF ELAMAKKARA POLICE STATION)

PETITIONER/ACCUSED NO.2:

MOHAMMED SHAHAD, AGED 22,
S/O ASHRAF, ETTUKATTIL HOUSE,
EDATHALA NORTH P O,
ERNAKULAM.

BY ADV. SRI.K.R.VINOD

RESPONDENT:

STATE OF KERALA, REPRESENTED BY
THE PUBLIC PROSECUTOR, HIGH COURT OF KERALA,
KOCHI – 682 031.

BY PUBLIC PROSECUTOR SRI.AMJAD ALI

THIS BAIL APPLICATION HAVING COME UP FOR ADMISSION ON 11.04.2020,
THE COURT ON THE SAME DAY PASSED THE FOLLOWING:

ORDER

Learned Public Prosecutor submits that the contraband seized from the possession of the applicant fits the description of "commercial quantity" and prays that he be permitted to file a statement.

Post on 17.4.2020.

RAJA VIJAYARAGHAVAN.V.

JUDGE

ps/11/4/2020